

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 23rd of April, 2025

NO. HC.XLV/446/2024/ 204 /PM&P #### The Hon'ble Gauhati High Court has been pleased to nominate the following staff under e-Courts Services to attend the "e-Courts Capacity Building Programme for technical teams of District Courts on Cyber Security and Cyber Hygiene Awareness at Rashtriya Raksha University regional Centers" which is scheduled to start from **05.05.2025**:

Sl. No.	Name	Designation	Email Id	Contact Number	Current Working	Briefly explain the duration / years of exposure with e-Courts at District Court Level	Nature of technical work of e-Courts handled at District Court (State Briefly)
1	Prabeer Biswas	Systems Assistant	biswasp_rabeer@gmail.com	9401469339	District Judiciary, Hojai, Assam	Assigned e-Courts related works at District Judiciary, Assam for the past 8 years	Hardware and Software management, initiating implementation of various programmes under e-Courts Project, troubleshooting, network management and any other works assigned by the authority.

By Order,

Sd/- S.Dhar

REGISTRAR (JUDICIAL & IT)

Copy forward for information and necessary action to:

1. The Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The District & Sessions Judge, Hojai.
3. The L.R. cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.

(The Officer/Staff is placed on deputation for the programme on condition that (a) the Officer/Staff will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules).

5. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Central Project Coordinator, Gauhati High Court, Guwahati.
8. The Treasury Officer, Hojai.

(The Officer/Staff is placed on deputation for the programme on condition that (a) the Officer/Staff will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules).

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati) .

10. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The Senior Systems Officer, Gauhati High Court, Guwahati.
12. Sri Prabeer Biswas, Systems Assistant, Hojai.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


23.04.2025
REGISTRAR (JUDICIAL & IT)